

CHAPTER 73
Articles of iron or steel

NOTES :

1. In this Chapter, the expression “cast iron” applies to products obtained by casting in which iron predominates by weight over each of the other elements and which do not comply with the chemical composition of steel as defined in Note 1(d) to Chapter 72.

2. In this Chapter, the word “wire” means hot or cold-formed products of any cross-sectional shape, of which no cross-sectional dimension exceeds 16 mm.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
7301	SHEET PILING OF IRON OR STEEL, WHETHER OR NOT DRILLED, PUNCHED OR MADE FROM ASSEMBLED ELEMENTS; WELDED ANGLES, SHAPES AND SECTIONS, OF IRON OR STEEL			
7301 10 00	- Sheet piling	kg.	15%	-
7301 20	- <i>Angles, shapes and sections :</i>			
7301 20 10	--- Steel slotted angles	kg.	15%	-
7301 20 90	--- Other	kg.	15%	-
7302	RAILWAY OR TRAMWAY TRACK CONSTRUCTION MATERIAL OF IRON OR STEEL, THE FOLLOWING: RAILS, CHECK-RAILS AND RACK RAILS, SWITCH BLADES, CROSSING FROGS, POINT RODS AND OTHER CROSSING PIECES, SLEEPERS (CROSS-TIES), FISH- PLATES, CHAIRS, CHAIR WEDGES, SOLE PLATES (BASE PLATES), RAIL CLIPS, BEDPLATES, TIES AND OTHER MATERIAL SPECIALIZED FOR JOINTING OR FIXING RAILS			
7302 10	- <i>Rails :</i>			
7302 10 10	--- For railways	kg.	15%	-
7302 10 20	--- For tramways	kg.	15%	-
7302 10 90	--- Other	kg.	15%	-
7302 30 00	- Switch blades, crossing frogs, point rods and other crossing pieces	kg.	15%	-
7302 40 00	- Fish-plates and sole plates	kg.	15%	-
7302 90	- <i>Other :</i>			
7302 90 10	--- Material for jointing or fixing rails	kg.	15%	-
7302 90 90	--- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7303	TUBES, PIPES AND HOLLOW PROFILES, OF CAST IRON			
7303 00	- <i>Tubes, pipes and hollow profiles, of cast iron:</i>			
7303 00 10	--- Rain water pipe	kg.	15%	-
7303 00 20	--- Soil pipe	kg.	15%	-
7303 00 30	--- Spun pipe	kg.	15%	-
7303 00 90	--- Other	kg.	15%	-
7304	TUBES, PIPES AND HOLLOW PROFILES, SEAMLESS, OF IRON (OTHER THAN CAST IRON) OR STEEL			
	- <i>Line pipe of a kind used for oil and gas pipelines:</i>			
7304 11	-- Of stainless steel:			
7304 11 10	--- Tubes and pipes	kg.	15%	-
7304 11 20	--- Blanks for tubes and pipes	kg.	15%	-
7304 11 90	--- Other	kg.	15%	-
7304 19	-- Other:			
7304 19 10	--- Tubes and pipes	kg.	15%	-
7304 19 20	--- Blanks for tubes and pipes	kg.	15%	-
7304 19 90	--- Other	kg.	15%	-
	- Casing, tubing and drill pipe, of a kind used in drilling for oil or gas:			
7304 22 00	-- Drill pipe of stainless steel	kg.	15%	-
7304 23	-- Other drill pipe:			
7304 23 10	--- Of iron	kg.	15%	-
7304 23 90	--- Other	kg.	15%	-
7304 24 00	-- Other, of stainless steel	kg.	15%	-
7304 29	-- Other:			
7304 29 10	--- Of iron	kg.	15%	-
7304 29 90	--- Other	kg.	15%	-
	- Other, of circular cross-section, of iron or non-alloy steel:			
7304 31	--- Cold-drawn or cold-rolled (cold-reduced):			
	--- Up to 114.3 mm outer diameter:			
7304 31 11	---- Of iron	kg.	15%	-
7304 31 19	---- Other	kg.	15%	-
	--- Above 114.3 mm but up to 219.1 mm outer diameter			
7304 31 21	--- Of iron	kg.	15%	-
730431 29	--- Other	kg.	15%	-
	--- Above 219.1 mm diameter:			
7304 31 31	---- Of iron	kg.	15%	-
7304 31 39	---- Other	kg.	15%	-
7304 39	-- Other:			
	Up to 114.3 mm outer diameter:			
7304 39 11	---- Of iron	kg.	15%	-
7304 39 19	---- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
	--- Above 114.3 mm but up to 219.1 mm outer diameters:			
7304 39 21	---- Of iron	kg.	15%	-
7304 39 29	---- Other	kg.	15%	-
	--- Above 219.1 mm diameter:			
7304 39 31	---- Of iron	kg.	15%	-
7304 39 39	---- Other	kg.	15%	-
	- Other, of circular cross section, of stainless steel:			
7304 41 00	-- Cold-drawn or cold-rolled (cold-reduced)	kg.	15%	-
7304 49 00	-- Other	kg.	15%	-
	- Other, of circular cross section, of alloy steel:			
7304 51	--- Cold-drawn or cold rolled (cold-reduced):			
7304 51 10	--- Up to 114.3 mm diameter	kg.	15%	-
7304 51 20	--- Above 114.3 mm but up to 219.1 mm outer diameter	kg.	15%	-
7304 51 30	--- Above 219.1 mm outer diameter	kg.	15%	-
7304 59	-- Other:			
7304 59 10	--- Up to 114.3 mm diameter	kg.	15%	-
7304 59 20	--- Above 114.3 mm but up to 219.1 mm outer diameter	kg.	15%	-
7304 59 30	--- Above 219.1 mm outer diameter	kg.	15%	-
7304 90 00	--- Other	kg.	15%	-
7305	OTHER TUBES AND PIPES (FOR EXAMPLE, WELDED, RIVETED OR SIMILARLY CLOSED), HAVING CIRCULAR CROSS-SECTIONS, THE EXTERNAL DIAMETER OF WHICH EXCEEDS 406.4 MM, OF IRON OR STEEL			
	- <i>Line pipe of a kind used for oil or gas pipelines :</i>			
7305 11	-- <i>Longitudinally submerged arc welded :</i>			
	--- <i>Galvanised pipes :</i>			
7305 11 11	---- Of iron	kg.	15%	-
7305 11 19	---- Other	kg.	15%	-
	--- <i>Non-galvanised pipes :</i>			
7305 11 21	---- Of iron	kg.	15%	-
7305 11 29	---- Other	kg.	15%	-
7305 12	-- <i>Other, longitudinally welded :</i>			
	--- <i>Galvanised pipes :</i>			
7305 12 11	---- Of iron	kg.	15%	-
7305 12 19	---- Other	kg.	15%	-
	--- <i>Non-galvanised pipes :</i>			
7305 12 21	---- Of iron	kg.	15%	-
7305 12 29	---- Other	kg.	15%	-
7305 19	-- <i>Other:</i>			
	--- <i>Galvanised pipes :</i>			
7305 19 11	---- Of iron	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7305 19 19	---- Other --- <i>Non-galvanised (black) pipes :</i>	kg.	15%	-
7305 19 21	---- Of iron	kg.	15%	-
7305 19 29	---- Other	kg.	15%	-
7305 20	- <i>Casing of a kind used in drilling for oil or gas :</i>			
7305 20 10	--- Of iron	kg.	15%	-
7305 20 90	--- Other - <i>Other, welded :</i>	kg.	15%	-
7305 31	-- <i>Longitudinally welded:</i>			
7305 31 10	--- Of iron	kg.	15%	-
7305 31 90	--- Other	kg.	15%	-
7305 39	-- <i>Other :</i>			
7305 39 10	--- Of iron	kg.	15%	-
7305 39 90	--- Other	kg.	15%	-
7305 90	- <i>Other :</i>			
7305 90 10	--- High pressure hydroelectric conduits of steel --- <i>ERW precision tubes :</i>	kg.	15%	-
7305 90 21	---- Of iron	kg.	15%	-
7305 90 29	---- Other --- <i>Other :</i>	kg.	15%	-
7305 90 91	---- Of iron	kg.	15%	-
7305 90 99	---- Other	kg.	15%	-
7306	OTHER TUBES, PIPES AND HOLLOW PROFILES (FOR EXAMPLE, OPEN SEAM OR WELDED, RIVETED OR SIMILARLY CLOSED), OF IRON OR STEEL - <i>Line pipe of a kind used for oil or gas pipelines:</i>			
7306 11 00	-- Welded ,of stainless steel	kg.	15%	-
7306 19	-- <i>Other:</i> --- Galvanised pipes:			
7306 19 11	---- Of iron	kg.	15%	-
7306 19 19	---- Other --- Non galvanised pipes:	kg.	15%	-
7306 19 21	---- Of iron	kg.	15%	-
7306 19 29	---- Other - <i>Casing and tubing of a kind used in drilling for oil or gas:</i>	kg.	15%	-
7306 21 00	-- Welded, of stainless steel	kg.	15%	-
7306 29	-- <i>Other:</i>			
7306 29 11	---- Of iron	kg.	15%	-
7306 29 19	---- Other	kg.	15%	-
7306 30	- <i>Other, welded, of circular cross-section, of iron or non-alloy steel:</i>			
7306 30 10	---- Of iron	kg.	15%	-
7306 30 90	---- Other	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7306 40 00	- Other, welded, of circular cross- section, of stainless steel	kg.	15%	-
7306 50 00	- Other, welded, of circular cross- section, of other alloy steel	kg.	15%	-
7306 61 00	-- <i>Other, welded, of non-circular</i> cross-section: Of square or rectangular- cross- section	kg.	15%	-
7306 69 00	-- Of other non-circular cross- section	kg.	15%	-
7306 90	- <i>Other:</i> -- <i>ERW precision tubes:</i>			
7306 90 11	---- Of iron	kg.	15%	-
7306 90 19	---- Other	kg.	15%	-
7306 90 90	--- Other	kg.	15%	-
7307	TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES), OF IRON OR STEEL			
	- <i>Cast fittings :</i>			
7307 11	-- <i>Of non-malleable cast iron :</i>			
7307 11 10	--- Sponge iron cast fittings	kg.	15%	-
7307 11 20	--- SG iron cast fittings	kg.	15%	-
7307 11 90	--- Other	kg.	15%	-
7307 19 00	-- Other	kg.	15%	-
	- <i>Other, of stainless steel :</i>			
7307 21 00	-- Flanges	kg.	15%	-
7307 22 00	-- Threaded elbows, bends and sleeves	kg.	15%	-
7307 23 00	-- Butt welding fittings	kg.	15%	-
7307 29 00	-- Other	kg.	*25%	-
	- <i>Other :</i>			
7307 91	-- <i>Flanges :</i>			
7307 91 10	--- Galvanised	kg.	15%	-
7307 91 90	--- Other	kg.	15%	-
7307 92	-- <i>Threaded elbows, bends and sleeves :</i>			
7307 92 10	--- Galvanised	kg.	15%	-
7307 92 90	--- Other	kg.	15%	-
7307 93	-- <i>Butt welding fittings :</i>			
7307 93 10	--- Galvanised	kg.	15%	-
7307 93 90	--- Other	kg.	15%	-
7307 99	-- <i>Other :</i>			
7307 99 10	--- Galvanised	kg.	15%	-
7307 99 90	--- Other	kg.	*25%	-
7308	STRUCTURES (EXCLUDING PREFABRICATED BUILDINGS OF HEADING 9406) AND PARTS OF STRUCTURES (FOR EXAMPLE, BRIDGES AND BRIDGE-SECTIONS, LOCK-			

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
	GATES, TOWERS, LATTICE MASTS, ROOFS, ROOFING FRAME-WORKS, DOORS AND WINDOWS AND THEIR FRAMES AND THRESHOLDS FOR DOORS, SHUTTERS, BALUSTRADES, PILLARS AND COLUMNS), OF IRON OR STEEL; PLATES, RODS, ANGLES, SHAPES, SECTIONS, TUBES AND THE LIKE, PREPARED FOR USE IN STRUCTURES, OF IRON OR STEEL			
7308 10 00	- Bridges and bridge-sections	u	15%	-
7308 20	- <i>Towers and lattice masts :</i> --- <i>Towers, whether or not assembled :</i>			
7308 20 11	---- For transmission line	u	15%	-
7308 20 19	---- Other	u	15%	-
7308 20 20	--- Lattice masts	u	15%	-
7308 30 00	- Doors, windows and their frames and thresholds for doors	u	15%	-
7308 40 00	- Equipment for scaffolding, shuttering, propping or pit-propping	u	15%	-
7308 90	- <i>Other :</i>			
7308 90 10	--- Beams, channels, pillars and girders prepared for use in structures	u	15%	-
7308 90 20	--- Drop rods	u	15%	-
7308 90 30	--- Hatchway, rails and bulkheads for ships or boats and parts of hull	u	15%	-
7308 90 40	--- Galvanised tension bars	u	15%	-
7308 90 50	--- Structures and super structures for mining	u	15%	-
7308 90 60	--- Truss rods	u	15%	-
7308 90 70	--- Tubular steel poles for electric transmission and distribution lines	u	15%	-
7308 90 90	--- Other	u	*25%	-
7309	RESERVOIRS, TANKS, VATS AND SIMILAR CONTAINERS FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF IRON OR STEEL, OF A CAPACITY EXCEEDING 300 L, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT			
7309 00	- <i>Reservoirs, tanks, vats and similar containers for any material (other than compressed or liquefied gas), of iron or steel, of a capacity exceeding 300 l, whether or not lined or heat-insulated, but not fitted with mechanical or thermal equipment :</i>			
7309 00 10	--- Galvanized iron tanks	kg.	15%	-
7309 00 20	--- Galvanized iron barrels and drums	kg.	15%	-

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
7309 00 30	--- Pressed steel tanks	kg.	15%	-
7309 00 40	--- Pressure vessels	kg.	15%	-
7309 00 90	--- Other	kg.	15%	-
7310	TANKS, CASKS, DRUMS, CANS, BOXES AND SIMILAR CONTAINERS, FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF IRON OR STEEL, OF A CAPACITY NOT EXCEEDING 300 L, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT			
7310 10	- <i>Of a capacity of 50 l or more :</i>			
7310 10 10	--- Tin plate containers	kg.	15%	-
7310 10 20	--- Trunks and cases	kg.	15%	-
7310 10 90	--- Other	kg.	15%	-
	- <i>Of a capacity of less than 50 l :</i>			
7310 21	-- <i>Cans which are to be closed by soldering or crimping :</i>			
7310 21 10	--- Tin plate containers	kg.	15%	-
7310 21 90	--- Other	kg.	15%	-
7310 29	-- <i>Other :</i>			
7310 29 10	--- Tin plate containers	kg.	15%	-
7310 29 20	--- Trunks and cases	kg.	15%	-
7310 29 90	--- Other	kg.	*25%	-
7311	CONTAINERS FOR COMPRESSED OR LIQUEFIED GAS, OF IRON OR STEEL			
7311 00	- <i>Containers for compressed or liquefied gas, of iron or steel :</i>			
7311 00 10	--- Liquefied petroleum gas (LPG) cylinder	kg.	15%	-
7311 00 20	--- Low pressure cylinder (working pressure up to 35.2 kg/sq.cm other than LPG)	kg.	15%	-
7311 00 30	--- High pressure cylinder (working pressure exceeding 35.2 kg/sq.cm)	kg.	15%	-
7311 00 90	--- Other	kg.	15%	-
7312	STRANDED WIRE, ROPES, CABLES, PLAITED BANDS, SLINGS AND THE LIKE, OF IRON OR STEEL, NOT ELECTRICALLY INSULATED			
7312 10	- <i>Stranded wire, ropes and cables :</i>			
7312 10 10	--- Wire ropes, black	kg.	15%	-
7312 10 20	--- Wire ropes, galvanised	kg.	15%	-
7312 10 30	--- Stranded wire	kg.	15%	-
7312 10 90	--- Other	kg.	15%	-
7312 90 00	- Other	kg.	15%	-

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
7313	BARBED WIRE OF IRON OR STEEL; TWISTED HOOP OR SINGLE FLAT WIRE, BARBED OR NOT, AND LOOSELY TWISTED DOUBLE WIRE, OF A KIND USED FOR FENCING, OF IRON OR STEEL			
7313 00	- <i>Barbed wire of iron or steel; twisted hoop or single flat wire, barbed or not, and loosely twisted double wire, of a kind used for fencing, of iron or steel :</i>			
7313 00 10	--- Barbed wire	kg.	15%	-
7313 00 20	--- Twisted hoop or single flat wire, barbed or not, and loosely twisted double wire, of a kind used for fencing	kg.	15%	-
7314	CLOTH (INCLUDING ENDLESS BANDS), GRILL, NETTING AND FENCING, OF IRON OR STEEL WIRE; EXPANDED METAL OF IRON OR STEEL			
	- <i>Woven cloth :</i>			
7314 12 00	-- Endless bands for machinery, of stainless steel	kg.	15%	-
7314 14	-- <i>Other woven cloth, of stainless steel :</i>			
7314 14 10	--- Wire gauze (wire cloth, wire mesh)	kg.	15%	-
7314 14 90	--- Other	kg.	15%	-
7314 19	-- <i>Other :</i>			
7314 19 10	--- Wire gauze (wire cloth, wire mesh)	kg.	15%	-
7314 19 90	--- Other	kg.	15%	-
7314 20	- <i>Grill, netting and fencing, welded at the intersection, of wire with a maximum cross-sectional dimension of 3 mm or more and having a mesh size of 100 cm² or more :</i>			
7314 20 10	--- Wire netting	kg.	15%	-
7314 20 90	--- Other	kg.	15%	-
	- <i>Other grill, netting and fencing, welded at the intersection :</i>			
7314 31 00	-- Plated or coated with zinc	kg.	15%	-
7314 39 00	-- Other	kg.	15%	-
	- <i>Other cloth, grill, netting and fencing :</i>			
7314 41	-- <i>Plated or coated with zinc :</i>			
7314 41 10	--- Wire netting	kg.	15%	-
7314 41 90	--- Other	kg.	15%	-
7314 42	-- <i>Coated with plastics :</i>			
7314 42 10	--- Wire netting	kg.	15%	-
7314 42 90	--- Other	kg.	15%	-
7314 49	-- <i>Other :</i>			
7314 49 10	--- Wire netting	kg.	15%	-
7314 49 90	--- Other	kg.	15%	-
7314 50 00	- Expanded metal	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7315	CHAIN AND PARTS THEREOF, OF IRON OR STEEL			
	- <i>Articulated link chain and parts thereof :</i>			
7315 11 00	-- Roller chain	kg.	15%	-
7315 12	-- <i>Other chain :</i>			
7315 12 10	--- Lifting and hoisting chain	kg.	15%	-
7315 12 20	--- Ship chain	kg.	15%	-
7315 12 90	--- Other	kg.	15%	-
7315 19 00	-- Parts	kg.	15%	-
7315 20 00	- Skid chain	kg.	15%	-
	- <i>Other chain :</i>			
7315 81 00	-- Stud-link	kg.	15%	-
7315 82 00	-- Other, welded link	kg.	15%	-
7315 89 00	-- Other	kg.	15%	-
7315 90 00	- Other parts	kg.	15%	-
7316	ANCHORS, GRAPNELS AND PARTS THEREOF, OF IRON OR STEEL			
7316 00	<i>Anchors, grapnels and parts thereof, of iron or steel :</i>			
7316 00 10	--- Anchors and grapnels	kg.	15%	-
7316 00 90	--- Parts	kg.	15%	-
7317	NAILS, TACKS, DRAWING PINS, CORRUGATED NAILS, STAPLES (OTHER THAN THOSE OF HEADING 8305) AND SIMILAR ARTICLES, OF IRON OR STEEL, WHETHER OR NOT WITH HEADS OF OTHER MATERIAL, BUT EXCLUDING SUCH ARTICLES WITH HEADS OF COPPER			
7317 00	- <i>Nails, tacks, drawing pins, corrugated nails, staples (other than those of heading 8305) and similar articles, of iron or steel, whether or not with heads of other material, but excluding such articles with heads of copper :</i>			
	--- <i>Nails :</i>			
7317 00 11	---- For animal shoes	kg.	15%	-
7317 00 12	---- For fixing heel strips and toe plates	kg.	15%	-
7317 00 13	---- Wire nails	kg.	15%	-
7317 00 19	---- Other	kg.	15%	-
	--- <i>Spikes :</i>			
7317 00 21	---- Dog spikes	kg.	15%	-
7317 00 29	---- Other	kg.	15%	-
7317 00 30	--- Tacks	kg.	15%	-
	--- <i>Other :</i>			
7317 00 91	---- Staples other than in strips, and drawing pins	kg.	15%	-

(1)	(2)	(3)	(4)	(5)
7317 00 99	---- Other	kg.	15%	-
7318	SCREWS, BOLTS, NUTS, COACH-SCREWS, SCREW HOOKS, RIVETS, COTTERS, COTTER-PINS, WASHERS (INCLUDING SPRING WASHERS) AND SIMILAR ARTICLES, OF IRON OR STEEL			
	- <i>Threaded articles :</i>			
7318 11	-- <i>Coach screws :</i>			
7318 11 10	--- Machine screws	kg.	15%	-
7318 11 90	--- Other	kg.	15%	-
7318 12 00	-- Other wood screws	kg.	15%	-
7318 13 00	-- Screw hooks and screw rings	kg.	15%	-
7318 14 00	-- Self-tapping screws	kg.	15%	-
7318 15 00	-- Screw for use in manufacture of cellular mobile phone	kg.	*25%	1
7318 16 00	-- Nuts	kg.	*25%	-
7318 19 00	-- Other	kg.	15%	-
	- <i>Non-threaded articles :</i>			
7318 21 00	-- Spring washers and other lock washers	kg.	15%	-
7318 22 00	-- Other washers	kg.	15%	-
7318 23 00	-- Rivets	kg.	15%	-
7318 24 00	-- Cotters and cotter-pins	kg.	15%	-
7318 29	-- <i>Other :</i>			
7318 29 10	--- Circlips	kg.	15%	-
7318 29 90	--- Other	kg.	*25%	-
7319	SEWING NEEDLES, KNITTING NEEDLES, BODKINS, CROCHET HOOKS, EMBROIDERY STILETTOS AND SIMILAR ARTICLES, FOR USE IN THE HAND, OF IRON OR STEEL; SAFETY PINS AND OTHER PINS, OF IRON OR STEEL, NOT ELSEWHERE SPECIFIED OR INCLUDED			
7319 40	- Safety <i>pins</i> and other <i>pins</i> :			
7319 40 10	- - - Safety pins	kg.	15%	-
7319 40 90	- - - Other pins	kg.	15%	-
7319 90 00	- Other	kg.	15%	-
7320	SPRINGS AND LEAVES FOR SPRINGS, OF IRON OR STEEL			
7320 10	- <i>Leaf-springs and leaves therefor :</i>			
	--- <i>Leaf-springs :</i>			
7320 10 11	---- For motor vehicles	kg.	15%	-
7320 10 12	---- For railways and tramways	kg.	15%	-
7320 10 19	---- Other	kg.	15%	-
7320 10 20	--- Leaves for springs	kg.	15%	-
7320 20 00	- Helical springs	kg.	15%	-

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
7320 90	- <i>Other :</i>			
7320 90 10	--- Coil spring for railways, tramways	kg.	15%	-
7320 90 20	--- Spring pins	kg.	15%	-
7320 90 90	--- Other	kg.	*25%	-
7321	STOVES, RANGES, GRATES, COOKERS (INCLUDING THOSE WITH SUBSIDIARY BOILERS FOR CENTRAL HEATING), BARBECUES, BRAZIER, GAS-RINGS, PLATE WARMERS AND SIMILAR NON-ELECTRIC DOMESTIC APPLIANCES, AND PARTS THEREOF, OF IRON OR STEEL			
	- <i>Cooking appliances and plate warmers:</i>			
7321 11	-- <i>For gas fuel or for both gas and other fuels :</i>			
7321 11 10	--- Cookers and kitchen stoves	u	15%	-
7321 11 20	--- Other stoves	u	15%	-
7321 11 90	--- Other	u	15%	-
7321 12	-- <i>For liquid fuel:</i>			
7321 12 10	--- Cookers and kitchen stoves	u	15%	-
7321 12 20	--- Other stoves	u	15%	-
7321 12 90	--- Other	u	15%	-
7321 19	-- <i>Other, including appliances for solid fuel:</i>			
7321 19 10	--- Cookers and kitchen stoves	u	15%	-
7321 19 90	--- Other stoves and appliances	u	15%	-
	- <i>Other appliances :</i>			
7321 81 00	-- For gas fuel or for both gas and other fuels			
7321 82 00	-- For liquid fuel			
7321 89	-- Other, including appliances for solid fuel:			
7321 89 10	--- Clay tandoor (oven with iron or steel body and earthen grates)	kg.	15%	-
7321 89 90	--- Other	kg.	15%	-
7321 90 00	- Parts	kg.	15%	-
7322	RADIATORS FOR CENTRAL HEATING, NOT ELECTRICALLY HEATED, AND PARTS THEREOF, OF IRON OR STEEL; AIR HEATERS AND HOT AIR DISTRIBUTORS (INCLUDING DISTRIBUTORS WHICH CAN ALSO DISTRIBUTE FRESH OR CONDITIONED AIR), NOT ELECTRICALLY HEATED, INCORPORATING A MOTOR-DRIVEN FAN OR BLOWER, AND PARTS THEREOF, OF IRON OR STEEL			
	- <i>Radiators and parts thereof :</i>			
7322 11 00	-- Of cast iron	kg.	15%	-
7322 19 00	-- Other	kg.	15%	-
7322 90	- <i>Other :</i>			
7322 90 10	--- Air heaters and hot air distributors	kg.	15%	-
7322 90 90	--- Parts of air heaters and hot air distributors	kg.	15%	-

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
7323	TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF IRON OR STEEL; IRON OR STEEL WOOL; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF IRON OR STEEL			
7323 10 00	- Iron or steel wool; pot scourers and scouring or polishing pads, gloves and the like	u	20%	-
	- <i>Other</i> :			
7323 91	-- <i>Of cast iron, not enamelled</i> :			
7323 91 10	--- Pans	u	20%	-
7323 91 90	--- Other	u	20%	-
7323 92 00	-- Of cast iron, enamelled	u	20%	-
7323 93	-- <i>Of stainless steel</i> :			
7323 93 10	--- Pressure cookers	u	20%	-
7323 93 90	--- Other	u	20%	-
7323 94	-- <i>Of iron (other than cast iron) or steel, enamelled</i> :			
7323 94 10	--- Ghamellas	u	20%	-
7323 94 20	--- Utensils	u	20%	-
7323 94 90	--- Other	u	20%	-
7323 99	-- <i>Other</i> :			
7323 99 10	--- Utensils of galvanised iron	u	20%	-
7323 99 20	--- Other utensils	u	20%	-
7323 99 90	--- Other	u	20%	-
7324	SANITARY WARE AND PARTS THEREOF, OF IRON OR STEEL			
7324 10 00	- Sinks and wash basins, of stainless steel	u	15%	-
	- <i>Baths</i> :			
7324 21 00	-- Of cast iron, whether or not enamelled	u	15%	-
7324 29 00	-- Other	u	15%	-
7324 90 00	- Other, including parts	u	15%	-
7325	OTHER CAST ARTICLES OF IRON OR STEEL			
7325 10 00	- Of non-malleable cast iron	kg.	15%	-
	- <i>Other</i> :			
7325 91 00	-- Grinding balls and similar articles for mills	kg.	15%	-
7325 99	-- <i>Other</i> :			
7325 99 10	--- Of iron	kg.	15%	-
7325 99 20	--- Of alloy steel	kg.	15%	-
7325 99 30	--- Of stainless steel	kg.	15%	-
	--- <i>Other</i> :			
7325 99 91	---- Rudders for ships or boats	kg.	15%	-
7325 99 92	---- Drain covers	kg.	15%	-
7325 99 93	---- Plates and frames for sewage water or similar system	kg.	15%	-
7325 99 99	---- Other	kg.	*25%	-

*Amended by Notn. No. 48/18

(1)	(2)	(3)	(4)	(5)
7326	OTHER ARTICLES OF IRON OR STEEL			
	- <i>Forged or stamped, but not further worked :</i>			
7326 11 00	-- Grinding balls and similar articles for mills	kg.	15%	-
7326 19	-- <i>Other :</i>			
7326 19 10	--- For automobiles and earth moving equipments	kg.	15%	-
7326 19 90	--- Other	kg.	*25%	-
7326 20	- <i>Articles of iron or steel wire :</i>			
7326 20 10	--- Tyre bead wire rings intended for use in the manufacture of tyres for cycles and cycle-rickshaws	kg.	15%	-
7326 20 90	--- Other	kg.	15%	-
7326 90	- <i>Other :</i>			
7326 90 10	--- Belt lacing of steel	kg.	15%	-
7326 90 20	--- Belt fasteners for machinery belts	kg.	15%	-
7326 90 30	--- Drain covers, plates, and frames for sewages, water or similar system	kg.	15%	-
7326 90 40	--- Enamelled iron ware	kg.	15%	-
7326 90 50	--- Grinding media balls and cylpebs	kg.	15%	-
7326 90 60	--- Manufactures of stainless steel	kg.	15%	-
7326 90 70	--- Articles of clad metal	kg.	15%	-
7326 90 80	--- Parts of ships, floating structure and vessels (excluding hull, propellers and paddle-wheels)	kg.	15%	-
	--- <i>Other :</i>			
7326 90 91	---- Shanks	kg.	15%	-
7326 90 99	---- SIM socket/Other Mechanical items (Metal) for use in manufacture of cellular mobile phones	kg.	*25%	1

ADDITIONAL DUTY-LEVY & EXEMPTIONS

Additional Duty Rules, 1976

[Notfn. No. 356/76-Cus. dt. 2.8.1976 as amended by Notfn. No. 126/95].

The Central Government makes the following rules, namely:-

1. Short title and commencement-(a) These rules may be called the Additional Duty Rules, 1976. They shall come into force on the date of their publication in the Official Gazette.
2. Levy of additional duty- For the purpose of sub-section (3) of section 3 of the Customs Tariff Act, 1975 (51 of 1975), the additional duty leviable on any imported article specified in column (2) of the Table annexed hereto shall be equal to the excise duty for the time being leviable on the material specified in the corresponding entry in column (3) of the said Table to the extent that material is used in the manufacture of the Imported article.

Table

S.No.	Name of article	Name of material
(1)	(2)	(3)
1.	Omitted.	
2.	Stainless steel manufactures for household use.	Stainless Steel.

Additional Duty on synthetic fabrics and stainless steel manufacture.**[Notfn. No.357/76-Cus. dt. 2.8.1976 as amended by Notfn. No.125/95].**

The articles specified in the Schedule annexed hereto shall be liable to such additional duty as may be determined in accordance with the Additional Duty Rules, 1976.

SCHEDULE

S.No.	Name of article
(1)	(2)
1.	Omitted.
2.	Stainless steel manufactures for household use.

Safeguard duty on imports of Seamless Pipes and Tubes into India.**[Notfn. No.2/2014-Cus. dt. 13.8.2014]**

Whereas, in the matter of import of Tubes, Pipes and Hollow Profiles, Seamless of iron, alloy or non-alloy steel (other than cast iron and stainless steel) whether hot finished or cold drawn or cold rolled, of external diameter not exceeding 273.1 mm (Outer Diameter) with the tolerance as specified under relevant standards (hereinafter referred to as Seamless Pipes and Tubes), falling under tariff items 73041910, 73041920, 73041990, 73042310, 73042390, 73042910, 73042990, 73043111, 73043119, 73043121, 73043129, 73043131, 73043139, 73043911, 73043919, 73043921, 73043929, 73043931, 73043939, 73045110, 73045120, 73045130, 73045910, 73045920, 73045930 and 73049000 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), the Director General (Safeguard), in his final findings, published vide number G.S.R. 180 (E), dated the 11 th March, 2014, in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), dated the 11 th March, 2014, has come to the conclusion that increased imports of Seamless Pipes and Tubes into India has caused serious injury to the domestic producers of Seamless Pipes and Tubes, necessitating the imposition of safeguard duty on imports of Seamless Pipes and Tubes into India, and accordingly has recommended the imposition of safeguard duty on imports of the Seamless Pipes and Tubes into India.

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 8B of the Customs Tariff Act, read with rules 12, 14 and 17 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government after considering the said findings of the Director General (Safeguard), hereby imposes on Seamless Pipes and Tubes falling under aforesaid tariff items to the Customs Tariff Act, when imported into India, a safeguard duty at the following rate, namely:-

- (a) twenty per cent. ad valorem when imported during the period from 13th August, 2014 to 12th August, 2015 (both days inclusive);
- (b) ten per cent. ad valorem when imported during the period from 13th August, 2015 to 12th August, 2016 (both days inclusive); and

(c) five per cent. ad valorem when imported during the period from 13th August, 2016 to 12th February, 2017.

2. Nothing contained in this notification shall apply to imports of Seamless Pipes and Tubes from countries notified as developing countries under clause (a) of sub-section (6) of section 8B of the Customs Tariff Act, other than the People's Republic of China .

Note: For the purpose of this notification, Seamless Pipes and Tubes does not include-

- (i) Seamless alloy-steel pipes, tubes and hollow profiles of specification ASTM A213/ASME SA 213 and ASTM A335 /ASME SA 335 or equivalent BIS/DIN/BS/EN or any other equivalent specifications;
- (ii) Non API and Patented Premium Joints/Premium Connections/Premium Threaded Tubes and Pipes of grades Q-125, 13CR, L-80, P110, C-90, C-95, T-90 and T-95;
- (iii) All 13 Chromium (13CR) Grades Tubes and Pipes not included in item (ii) above; and
- (iv) Drill Collars.

Countervailing duty on Welded Stainless Steel Pipes and Tubes originating in or exported from specified countries

[Notfn. No. 04/2019-Cus.(CVD), dated 17.09.2019]

Whereas, in the matter of "Welded Stainless Steel Pipes and Tubes" (hereinafter referred to as the subject goods) falling under tariff items 7306 40 00, 7306 61 00, 7306 69 00, 7306 11 00 and 7306 21 00 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), (hereinafter referred to as the Customs Tariff Act), originating in or exported from, China PR and Vietnam (hereinafter referred to as the subject countries), and imported into India, the Designated Authority in its final findings, published in the Gazette of India, Extraordinary, Part I, Section 1, vide notification No. 6/22/2018-DGAD dated the 31st July, 2019 has come to the conclusion that-

- (i) the subject goods have been exported to India from subject countries at subsidized value, thus resulting in subsidization of the product;
- (ii) the domestic industry has suffered material injury due to subsidization of the subject goods;
- (iii) the material injury has been caused by the subsidized imports of the subject goods originating in or exported from the subject countries;

and has recommended the imposition of definitive countervailing duty on imports of the subject goods originating in, or exported, from the subject countries.

Now, therefore, in exercise of the powers conferred by sub-sections (1) and (6) of section 9 of the Customs Tariff Act, read with rules 20 and 22 of the Customs Tariff (Identification, Assessment and Collection of Countervailing Duty on Subsidized Articles and for Determination of Injury) Rules, 1995, the Central Government, after considering the aforesaid final findings of the designated authority, hereby imposes on the subject goods, the description of which is specified in column (3) of the Table below, falling under tariff item of the First Schedule to the Customs Tariff Act as specified in the corresponding entry in column (2), originating in the countries as specified in the corresponding entry in column (4), exported from the countries as specified

in the corresponding entry in column (5), produced by the producers as specified in the corresponding entry in column (6), and imported into India, countervailing duty calculated at the rate mentioned in column (7) of the said Table, namely:-

Table

S. No.	Tariff Item	Description of Goods	Country of Origin	Country of Export	Producer	Duty amount as a % of CIF value
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	7306 40 00, 7306 61 00, 7306 69 00, 7306 11 00, 7306 21 00	Welded stainless steel pipes and tubes	China PR	Any country including China PR	Zhejiang Jiuli Hi-Tech Metals Co., Ltd.	21.74
2	-do-	-do-	China PR	Any country including China PR	Any producer other than S.No. 1	29.88
3	-do-	-do-	Any country other than China PR and Vietnam	China PR	Any	29.88
4	-do-	-do-	Vietnam	Any country including Vietnam	Sonha SSP Vietnam Sole Member Company Limited	NIL
5	-do-	-do-	Vietnam	Any country including Vietnam	Nam Cuong Metal Company Limited	11.04
6	-do-	-do-	Vietnam	Any country including Vietnam	OSS Dai Duong International Joint Stock Company	11.10
7	-do-	-do-	Vietnam	Any country including Vietnam	Vinlong Stainless Steel (Vietnam) Co., Ltd.	10.33

8	-do-	-do-	Vietnam	Any country including Vietnam	Steel 568 Co., Ltd.	NIL
9	-do-	-do-	Vietnam	Any country including Vietnam	Ha Anh Stainless Steel Company Limited	11.96
10	-do-	-do-	Vietnam	Any country including Vietnam	Gia Anh Hung Yen Co., Ltd.	11.96
11	-do-	-do-	Vietnam	Any country including Vietnam	Any producer other than 4 to 10 above	11.96
12	-do-	-do-	Any country other than Vietnam and China PR	Vietnam	Any	11.96

2. The countervailing duty imposed under this notification shall be levied for a period of five years (unless revoked, superseded or amended earlier) from the date of publication of this notification in the Official Gazette and shall be payable in Indian currency.

Explanation. – For the purposes of this notification -

(1) The rate of exchange applicable for the purposes of calculation of such countervailing duty shall be the rate which is specified in the notification of the Government of India, in the Ministry of Finance (Department of Revenue), issued from time to time, in exercise of the powers conferred by section 14 of the Customs Act, 1962 (52 of 1962), and the relevant date for the determination of the rate of exchange shall be the date of presentation of the bill of entry under section 46 of the said Act.

(2) "CIF value" means the assessable value as determined under section 14 of the Customs Act, 1962 (52 of 1962).

